

appeals against orders for which appeals lie under the said rules. In this connection, a copy of rule 26 of the CCS(CCA) Rules, 1965 is laid on the Table of the House. [Placed in Library. See No. LT—250/69].

(c) The information is not readily available. Collection of such information would entail a lot of labour and time since representations are received from time to time from Government servants on a variety of matters in the course of day to day administration.

(d) The administrative Ministries/Departments are to ensure that the orders/instructions issued by Government from time to time are complied with by subordinate authorities.

Theft of Foundation Stone of Ghalib Memorial

2118. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Foundation Stone of the Ghalib Memorial, laid by the President a year ago, was stolen ;

(b) if so, whether this has now been found ; and

(c) the number of persons arrested in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Delhi Police received an information that the Foundation Stone of Ghalib Memorial had been stolen from the site. Investigation into the matter was taken up immediately and thorough enquiries made revealed that the Foundation Stone had fallen down some time back and its splinters and pieces were removed from time to time by various persons. There was no theft of the Foundation Stone as such, nor was there any such motive.

Ashoka Pillar in Kotla Ferozeshah, Delhi

2119. SHRIMATI ILA PAL CHOUHDURI : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Ashoka Pillar in Kotla Ferozeshah in Delhi is in a

state of disintegration and that the thick plaster with the 2,200 year old Ashokan edict has fallen off from parts of the pillar etc. ; and

(b) if so, the steps taken to save further disintegration of this historic monument ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : (a) No, Sir.

(b) Does not arise.

Spies in Kashmir

2120. SHRIMATI ILA PAL CHOUHDURI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some time ago two persons including a lady were arrested in the Akhnoor area with hand-grenades and other such materials in their possession ; and

(b) if so, a brief account of the incident ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Jammu and Kashmir Government have intimated that a man was arrested in Akhnoor area and a grenade recovered from his possession and that the case is under investigation.

Mobbing of Prime Minister's Car during her Election Tour of U.P. and Bihar

2121. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the car of the Prime Minister was mobbed by a crowd during her election tour of Uttar Pradesh and Bihar ;

(b) the persons responsible for these incidents ;

(c) whether any lathi charge had to be resorted to on the public during the election tour of the Prime Minister ; and

(d) if so, the number of persons who were injured as a result thereof ?